

**Statement****1. Publicity Measures:**

Public awareness campaign is being carried out through Directorate of Audio & Visual Publicity (DAVP) viz. Printing of calendars with road safety messages, display of cinema slides, broadcasting of radio jingles. Telecasting of video spots relating to road safety, organisation of All India Essay Competition, organisation of Road Safety Weeks through out the country, printing of road safety posters, games and other publicity material.

**2. Grants-in-aid:**

Grants-in-aid is being provided to various Non Governmental Organisations (NGOs) for undertaking road safety educational programmes throughout the country.

**3. National Highway Patrolling Scheme:**

A National Highway Patrolling Scheme is in operation since 1993-94 under which the State Governments are provided financial assistance for the procurement of crane and ambulance for removing broken down vehicles and providing immediate relief to accident victims on National Highways.

**4. Training of Drivers in un-organised sectors:**

A scheme to provide refresher training to heavy motor vehicle drivers in the un-organised sector through specialised agencies/institutions has been started from 1998-99.

**Development of National Highways in Orissa**

287. SHRI ANANTA SETHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have earmarked funds for the development of National Highways during 1998-99;

(b) if so, the amount allocated for each National Highway for the above financial year;

(c) the total kilometre of National Highways in Orissa which would be developed in the above financial year; and

(d) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Yes, Sir. Funds are allocated on lump-sum basis to the States and not National Highway-wise. During 1998-99 Central Government have earmarked a sum of Rs. 1678.30 crores for the development of National Highways.

(c) and (d) During 1998-99 following works are targetted to be developed:

(i) Widening single lane : 38 Km  
road to 2 lane road

(ii) Strengthening existing 2 : 46 Km  
lane road

(iii) Widening existing 2 : 3 Km  
lane road to 4 lane

(iv) Construction of bridges : 7 Nos.

(v) 2 lane additional : 10 Km  
carriageway  
Bhubanseshwar-Cuttack  
section (under  
Externally Aided  
Project)

**Development of National Highway No. 23**

288. MISS FRIDA TOPNO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of accidents occurred during the current year from January '98 to 30th November '98 on the National Highway No. 23 running from Banarpal to Ranchi via-Rourkela, Simdega-Khunti;

(b) what steps Government propose to take to improve the Highway and whether Government have proposal to make it four lane Highway;

(c)- whether Government have applied for ADB or World Bank loan for the development of this Highway; and

(d) if so, the position in this regard and the time scheduled for the development of this Highway?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) During this period i.e. from January 98 to 26 November, 1998, eight number of accidents have been reported in Orissa portion of NH 23 starting from B;,'narpal to Birmirapur. For Bihar portion i.e. from Birmirapur to Ranchi, no accident has been reported.

(b) To improve this National Highway of about 282 km length, the Ministry, during 8th Plan and in AP 1997-98, approved the following development works:—

(i) Fourteen jobs of widening and strengthening covering 87 kms is in progress and other improvement of 14 nos. of works are in progress. At present there is no proposal to 4 lane NH-23.

(c) No-loan assistance has been sought either from World Bank or ADB for development of NH-23.

(d) Does not arise.

**राष्ट्रीय राजमार्गों के उन्नयन के लिए बाह्य सहायता**

289.श्री दिलीप सिंह जूदेव: क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में राष्ट्रीय राजमार्गों के उन्नयन हेतु विशेष परियोजनाएं लागू करने के लिए विदेशी सहायता प्राप्त करने के लिए 1995 में एक समझौते पर हस्ताक्षर किये गये थे ;

(ख) यदि हां, तो अब तक कुल कितनी सहायता किन-किन राजमार्गों के लिए ली गई थी और यह सहायता किन-किन देशों से प्राप्त की गई थी ;

(ग) इसके अन्तर्गत किन-किन राष्ट्रीय राजमार्गों को शामिल करने की कार्यवाही 1995 तक की गई है; और

(घ) उक्त समझौते के मुख्य अंशों का ब्यौरा क्या हैं?

**जल-भूतल परिवहन मंत्रालय में राज्य मंत्री (डा.देवेन्द्र प्रधान):** (क) और(ख) वर्ष 1995 में विदेशी ऋणों के लिए तीन करारों पर हस्ताक्षर किए गए। एशियाई विकास बैंक के साथ 245 मिलियन अमरीकी डालर के एक ऋण पर हस्ताक्षर किए गए। 10,663 मिलियन येन के दो ऋणों पर ओवरसीज इकॉनॉमिक कोऑपरेशन फंड, जापान के साथ हस्ताक्षर किए गए। इन ऋणों के अंतर्गत, एशियाई विकास बैंक से प्रतिपूर्ति के तौर पर अब तक 164.3 करोड़ रु. प्राप्त हुए हैं। इन ऋणों में शामिल राष्ट्रीय राजमार्ग खंडों के नाम विवरण-I में दिए गए हैं। (नीचे देखिए)

1995 से पूर्व विदेशी ऋण सहायता के अंतर्गत शामिल अन्य राष्ट्रीय राजमार्गों के ब्यौरे विवरण-II में दिए गए हैं। (नीचे देखिए)

(घ) ऋण करारों की मुख्य विशेषताएं इस प्रकार हैं:-

ऋण अवधि — 4 से 9 वर्ष

अदायगी अवधि — 15 से 20 वर्ष

वितरण — उपयुक्त व्यय का 75% से 100%

**विवरण-I**

**1995 में हस्ताक्षरित विदेशी ऋणों के अंतर्गत शामिल राष्ट्रीय खंडों के नाम**

क्रम सं.	वित्तपोषण एजेंसी	राज्य	रा.रा.	परियोजना का नाम
1.	एशियाई विकास बैंक(ए.वि.बैंक)	हरियाणा एवं राजस्थान	8	गुड़गांव-कोटपुतली खंड को चार लेन का बनाना।
2.	ए.वि.बैंक.	पश्चिम बंगाल	2	रानीगंज-पानागढ़ खंड को 4 लेन का बनाना।
3.	ए.वि.बैंक.	बिहार	2	बरवा अड्डा-बराकेर खंड को 4 लेन का बनाना।